

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

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**LOK SABHA**  
UNSTARRED QUESTION NO. 2115  
TO BE ANSWERED ON FRIDAY, THE 10<sup>th</sup> DECEMBER, 2021

**Maintenance awarded to Women.**

**2115.SHRI GNANATHIRAVIAM S.:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has taken note of the cases of maintenance awarded by the courts in the country not being paid to the aggrieved party;
- (b) if so, the details thereof, if not the reasons therefor; and
- (c) the total number of such cases in various courts and pending cases thereof?

**ANSWER**  
**MINISTER OF LAW & JUSTICE**  
**(SHRI KIREN RIJJU)**

(a to c)As per data reflected on theNational Judicial Data Grid (NJDG), as on 07.12.2021, there are 6,31,228 marriage petitions pending in various courts of the country. However, the data relating to the cases of maintenance awarded by the courts but not being paid to the aggrieved party is not centrally maintained.

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